

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
(SPECIAL BENCH)
COURT-VI

Item No. 605
IB-567/ND/2023
IA/5386/2023

IN THE MATTER OF:

M/s. Shri Durga Scaffolding Noida Pvt. Ltd.

...PETITIONER

Vs

Apex Infra Engineering Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 21.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI ASHOK KUMAR BHARDWAJ, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

**For the Petitioner/Operational Creditor :Adv Gursat Singh with Adv Aryan
Kapoor and Adv Piyush Upadhyay**

For the Respondent/Corporate Debtor :

ORDER

List before the Regular Bench on **16.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Ashok Kumar Bhardwaj)
Member (J)